

ORDER

Looked into all the relevant facts pertaining to rapid surge in the number of active Corona Virus cases at Prayagraj. On consideration, I am satisfied that the circumstances demand to continue non-sitting of Courts for two more days. Accordingly, it is directed that there shall be no sitting of Courts on 20th & 21st of July 2020, in the High Court at Allahabad, only.

There shall be no physical/e-filing on 20th & 21st of July 2020.

The list of cases for 16th & 17th of July 2020, to be taken up on 20th & 21st of July 2020, shall now be taken up on 22nd & 23rd of July 2020, respectively. The matters fixed for 15th, 20th and 21st of July 2020, to be taken up on 22nd, 23rd and 24th of July 2020, shall now be taken up on 27th, 28th and 29th of July 2020, respectively. Further, the matters fixed for 22nd, 23rd and 24th of July 2020 shall be taken up on 30th & 31st of July 2020 and 04th of August 2020, respectively. The orders dated 13th and 15th of July 2020 shall stand modified, accordingly.

The modalities for regular functioning of the Courts through Video Conferencing shall be notified today itself under a separate notification.

Sd/-
CHIEF JUSTICE
19.07.2020